



Government of Jammu and Kashmir
Transport Department
Civil Sectt. Jammu.

NOTIFICATION

Jammu, the 25th February, 2019

SRO. 126-. In exercise of the powers conferred by section 68 of the Motor Vehicles Act, 1988 (59 of 1988), the Government of Jammu and Kashmir hereby direct that in notification SRO 458 dated 30.12.2015, in table for the entry appearing in column-I against serial No. 2 and 3 under the heading "**State Transport Authority**", the following shall be substituted:-

2	Dr. Mohammad Shafi Mir, Head Transport and Planning Division Civil Engineer NIT Srinagar.	Member
3	Sh. Verinder Slathia (Retired Regional Transport Officer).	Member

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr. Assgar Hassan Samoon)IAS
Principal Secretary to Government,
Transport Department.

Dated: - 25 -02-2019

No:-TR-17/MVD/2015

Copy to the:-

1. Dr. Mohammad Shafi Mir, Head Transport and Planning Division Civil Engineering, NIT Srinagar.
2. Sh. Verinder Slathia (Retired Regional Transport Officer)_____
3. Transport Commissioner, J&K, Jammu.
4. Secretary to Government, Department of Law Justice and Parliamentary Affairs.
5. Inspector General of Police (Traffic) J&K, Jammu
6. Joint Transport Commissioner, Transport Commissioner's office Jammu.
7. All Deputy Dommissioners._____
8. Director, Information, J&K Jammu with the request to kindly publish the notification in two leading newspapers of the Jammu/Kashmir Divisions.
9. Regional Transport Officer, Jammu/Kashmir/Kathua.
10. General Manager Government Press, Jammu with the request to kindly publish the notification in the extraordinary issues of the Government Gazette.
11. Private Secretary to Principal Secretary to Government, Transport Department
12. Stock file/In-charge website.

(Raj Mohammad Malik)KAS
Deputy Secretary to Government
Transport Department.